NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 96(ND)2013 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Gurvinder Singh Suri Vs. M/s. BHL Forex and Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mm. KARAN MALHOTRA, Adv. 7 Refordet 7 Man 11/18

2. Mm. HANSUNYER SIMM, Adv. 7 Refordet 7 Man 11/18

3. Yuki Cupta Gara, Adv. Petihoner Yuki

Order

The main case is being heard by the Principal Bench. Re-notify this application for disposal on 15.07.2016 at 2.00 p.m. before the Hon'ble Principal Bench as urgency is being pressed for as the some has been listed before this bench only due to lock of grown

(Ina Malhotra)

Member Judicial

(R.Varadharajan) Member Judicial